

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 228
CP-168/2021

IN THE MATTER OF:

Royal Engineering Consultancy Pvt. Ltd. ... Applicant/Petitioner
and (Mrs. Sippy Nagar, Wife of Sri Chandra
Shekhar)

Versus

Mr. Pawan Kumar Sharma & Ors. ... Respondent

Under Section: 241 r/w rule 87A

Order delivered on 17.01.2023

CORAM:

SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Poonam Anand

For the Respondent : Adv. Shubham Tyagi

ORDER

Due to paucity of time, the matter is re-notified to 27.02.2023.

Sd/-
COURT OFFICER